

## RAJYA SABHA

Wednesday, the 31st July, 1991/9 Shavana,  
1913, (Saka)

The House met at eleven of the clock,  
Mr. Chairman in the Chair.

### MEMBER SWORN

Shri Thennala Balakrishna Pillai  
(Kerala)

MR. CHAIRMAN: Question No. 241...  
(Interruptions)...

### DEMANDS FOR SUSPENSION OF QUESTION HOUR

श्री राम प्रबोधेश सिंह : सभापति महोदय,  
कोयले की रायल्टी के बारे में (व्यवधान)  
ग्राइरन और की रायल्टी के बारे में  
(व्यवधान) इस पर विचार किया जाए  
(व्यवधान)

SHRI MENTAY PADMANABHAM:  
Sir, the Question Hour should be suspended. Yesterday there was a large scale violence on the farmers' community in Andhra Pradesh and in many parts of the country. The farmers are on the roads. They are agitating... (Interruptions)... Sir, the Question Hour should be suspended. It is a very, very important issue to be taken up by the House. I appeal to you Sir... (Interruptions)... You please have consideration for the farmers' community of the country. The Government is not responding. The State Government is not handling the situation properly. They are not able to provide fertilisers to the farmers. In Andhra Pradesh, at four or five places opened fire and at a number of places it resorted to lathi-charge. A number of people were injured. Some of them are in the hospital in a very critical condition. Mr. Chairman, you please... (Interruptions)... This is a very serious matter. Please suspend the Question Hour.

DR. YELAMANCHILI SIVAJI: Sir, you please suspend the Question Hour. It is a very serious matter.  
(Interruptions)

SHRI V. NARAYANASAMY: Sir, it is not true... (Interruptions)... During NTR's time...

SHRI MENTAY PADMANABHAM:  
Don't talk about NTR. I am talking about the farming community...

THE LEADER OF THE OPPOSITION  
(SHRI S. JAIPAL REDDY): Sir, it is a very serious matter. We want suspension of the Question Hour...

(Interruptions)

MR. CHAIRMAN: You want suspension of the Question Hour. You move it. I will take the sense of the House...

SHRI S. JAIPAL REDDY: Yes, Sir, we want the suspension of the Question Hour.

MR. CHAIRMAN: You move it. I will take the sense of the House. That's all... (Interruptions). You move it.

श्री राम प्रबोधेश सिंह : बिहार को लूट लिया है (व्यवधान) वेस्चन गावर को सस्पेंड किया जाए (व्यवधान) पहले इस विषय पर विचार किया जाए (व्यवधान)

SHRI SYED SIBTEY RAZI: You please take up the Question Hour, Sir. the Leader of the Opposition does not know what to do for getting suspension of the Question Hour and he has already wasted five minutes...

(Interruptions)

MR. CHAIRMAN: He is moving a motion for suspension of the Question Hour. I will take the sense of the House. Whatever the sense of the House, that will be done. That's all... (Interruptions)...

AN HON. MEMBER: Sir, he should have consulted you in the Chamber.  
(Interruptions)

श्री राम प्रबोधेश सिंह : खनिज सम्पदा के बारे में बहस कराई जाए (व्यवधान) वेस्चन गावर को सस्पेंड किया जाए (व्यवधान) खनिज सम्पदा के बारे में बहस कराई जाए (व्यवधान)

**SHRI S. JAIPAL REDDY:** Sir, I am going to move a motion. I am sure the Ruling Party appreciates the gravity of the situation arising from the steep rise in the price of fertilisers. It is not particular to Andhra Pradesh. I, therefore, request the ruling party Members to cooperative with us. The House should not be divided on this issue. The Leader of the House decide. *(Interruptions)*...

**SHRI MENTAY PADMANABHAM:** Sir, this is an important issue concerning the farming community. There is no question of party considerations in this. *(Interruptions)*... We would like to discuss this issue. There is urgency in the matter. *(Interruptions)*...

**SHRI SYED SIBTEY RAZI:** Question hour should not be suspended. *(Interruptions)*...

**THE LEADER OF THE HOUSE (SHRI S. B. CHAVAN):** Sir, the Budget proposals are being discussed in this House and these are issues which the hon'ble Members can definitely raise when the Budget is being discussed. *(Interruptions)*...

**SHRI MENTAY PADMANABHAM:** There is large-scale violence. I am talking about that. *(Interruptions)*...

**SHRI DIPEN GHOSH:** Mr. Chairman, Sir, it is true we are talking about the Budget proposals. This has nothing to do with the Budget. *(Interruptions)*... Farmers are shot down. *(Interruptions)*...

**DR. YELAMANCHILI SIVAJI:** Contrary to the directive of the Union Government... *(Interruptions)*...

**SHRI SYED SIBTEY RAZI:** We cannot suspend the Question Hour like this. *(Interruptions)*...

**SHRI S. JAIPAL REDDY:** Sir, I do not want to get the House divided. *(Interruptions)*...

**MR. CHAIRMAN:** Are you moving the motion or not? *(Interruptions)*...

**SHRI S. JAIPAL REDDY:** No. *(Interruptions)*...

**MR. CHAIRMAN:** I go by the Rules. *(Interruptions)*... Under Rule 267 I have permitted you to move the motion. If you don't move the motion, it is your business. Then you don't want to suspend the Question Hour. *(Interruptions)*...

**SHRI S. JAIPAL REDDY:** No, please. *(Interruptions)*... Do you want the House divided? I know many written rules. *(Interruptions)*...

**MR. CHAIRMAN:** I cannot do anything. *(Interruptions)*... You wanted the suspension of Question Hour. I permitted because that permission I have to give. I have given permission to you to move the motion. *(Interruptions)*... Suspension of Question Hour can be done according to Rules and according to those Rules I have permitted you to move the motion. If you don't want to move the motion, well and good. If you don't want suspension, the Question Hour goes on. Question No. 241. *(Interruptions)*...

#### ORAL ANSWERS TO QUESTIONS

**Bank police force to prevent bank dacoities**

\*241. **SHRIMATI BIJOYA CHAKRAVARTY:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government had earlier considered a proposal to set up a Bank Police Force in view of the ever increasing bank dacoities all over the country;

(b) if so, what are the reasons for the non-implementation of the proposal; and

(c) whether Government would make fresh reappraisal of the proposal in view of the grave situation facing the banks in the country?

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN**